POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF

OMNITECH PETROLEUM LIMITED ("OPL" or "TARGET COMPANY")

(Formerly Sharp Trading & Finance Limited)

(Registered Office: 3A-301, Runwal Omkar Esquare, Chunnabhatti Signal, Eastern Express Highway, Sion (East), Mumbai – 400 022)

Open Offer for acquisition of 63,700 equity shares from shareholders of OPL by M/s. Dunhil Healthcare Private Limited (**hereinafter referred to as the "Acquirer").**

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirer, in connection with the Offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**"). The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirer has appeared in Business Standard (English Daily) all editions, Business Standard (Hindi Daily) all editions and Navashakti (Marathi Daily) on 11.04.2012.

1. Name of the Target Company : **Omnitech Petroleum Limited**
2. Name of the Acquirer ~~and Persons Acting in Concert (PACs)~~ : **M/s. Dunhil Healthcare Private Limited**
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Adroit Corporate Services Private Limited**
5. Offer details
   a) Date of Opening of the Offer : Monday, June 04, 2012
   b) Date of Closing of the Offer : Friday, June 15, 2012
6. Date of Payment of Consideration : Saturday, June 23, 2012
7. Details of the Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 185/- per equity share		Rs. 185/- per equity share	
7.2.	Aggregate number of shares tendered	63,700		11,900	
7.3.	Aggregate number of shares accepted	63,700		11,900	
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 1,17,84,500/-		Rs. 22,01,500/-	
7.5.	Shareholding of the Acquirer ~~and PACs~~ before Share Purchase Agreement (SPA) /Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)	
7.6.	Shares Acquired by way of SPA • Number • % of Fully Diluted Equity Share Capital	1,66,962 (68.15%)		1,66,962 (68.15%)	
7.7.	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	63,700 (26.00%)		11,900 (4.86%)	
7.8.	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post Offer shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital	2,30,662 (94.15%)		1,78,862 (73.01%)	
7.10.	Pre and Post Offer shareholding of Public Shareholders	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number • % of Fully Diluted Equity Share Capital	78,038 (31.85%)	14,338 (5.85%)	78,038 (31.85%)	66,138 (26.99%)

8. The Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations of the Acquirer laid down in the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 22.05.2012.

Issued by Manager to the Offer on behalf of the Acquirer:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO : INM000011096
(Contact Person: Mr. Anup Kumar Sharma)
31, Ganesh Chandra Avenue,
2nd Floor, Suite No. 2C, Kolkata – 700 013
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Place: Kolkata | Date: 29.06.2012

Size : 12cm x 19cm